COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 227 OF 2016

Dated: 20th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Jharkhand Urja Sancharan Nigam Ltd. Appellant(s)

Vs.

Jharkhand State Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Himanshu Shekhar

Mr. Aabhas Parimal Mr. Jamnesh Kumar Mr. Navim Kumar

Counsel for the Respondent(s): Mr. Farrukh Rasheed for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>16-1-2019.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur)
Chairperson

tpd/js